

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 02.09.2020 (WEDNESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

## **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 637 of 2020	Subbaiya Chithambaram Vs. IDBI Bank & Anr.	Revathy Raghavan	Sumant Batra-IRP Niharika Sharma

## **For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 186 of 2020	Doshion Pvt. Ltd. Vs. Bank of India & Anr.	Pradhuman Gohil	Aditya Kumar-R1
<b>3.</b>	Comp. App. (AT) No. 317 of 2019	Abhishek Sharad Vs. Registrar of Companies, West Bengal	Soma Samantarai	Sumit Kumar Jaiswal
<b>4.</b>	Comp. App. (AT) No. 99 of 2020	Urmila Ray & Anr. Vs. Seth Chemical Works Pvt. Ltd. & Ors.	Ashish Choudhary	Rahul Malhotra-R1 & R3 Shaunak Mitra-R5 & R5

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**